

OFFICE OF SENIOR CIVIL JUDGE-CUM-CHIEF
JUDICIAL MAGISTRATE, SIRMAUR DISTRICT AT
NAHAN, H.P.

No SR. CIVIL JUDGE/C.J.M./RDR/SMR/2020- DT: NAHAN, May 11th, 2020.

OFFICE ORDER:

In obeisance of orders passed by Hon'ble High Court of H.P., Shimla, vide order No. **HHC/RG/C-19/2020-10**, dated **16.04.2020** and also in view of imposition of curfew/prohibitory orders under Section 144 of Cr. P.C. imposed by the Ld. District Magistrate, Sirmaur at Nahan, vide its order No. **Peshi-II-23 (106)/2020-151357**, dated **24.03.2020** and continued further vide order No. **Peshi-1123 (106) 2020**-dated **3rd May, 2020**, for the purpose of better enforcement of social distancing measures to prevent a community transmission of dreaded pandemic Corona Virus (COVID-19), the cases fixed before this Court other than the urgent matters and matters fixed for arguments (which shall be heard through **V.C./WhatsApp** video call etc.), for different dates up to **16 th May, 2020**, when the aforesaid restriction shall remain in place shall be taken up for the effective hearing in the following manners:-

S.No.	CASE FIXED FOR	NOW TO BE TAKEN UP FOR EFFECTIVE HEARING ON
1.	11.05.2020	05.06.2020
2.	12.05.2020	06.06.2020
3.	13.05.2020	08.06.2020
4.	14.05.2020	09.06.2020
5.	15.05.2020	10.06.2020
6.	16-05-2020	12.06.2020

The learned counsel for the parties who are interested

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in addressing the arguments through **V.C. or through WhatsApp video call** can address the arguments accordingly. However, those learned counsel for the parties who are interested in filing written arguments may also file the same through e-mail or WhatsApp before **11:00 a.m.** on the date fixed for arguments.

If there would be any urgent work in connection with this Court, then the following officials, who shall always be ready to attend any call can be contacted in connection with urgent work on the telephone Nos. shown against their respective names as under:-

S. No.	NAME OF OFFICIAL	THE MOBILE NO.
1.	Sh. Roop Ram Ramoul, Senior Shirestedar	9459792669
2.	Smt. Seema Reader	9736764263
3.	Sh. Nishant Verma, Cr. Ahlmad.	9816726615
4.	Sh. Sandeep, Nazir	Naib 9318885088
5.	Sh. Sachin Rana, J.W.	7018070032

The filing of urgent cases through e-mail can be done on e-mail ID "**ecourts-hpsi02@indiancourts.nic.in**", which shall be checked by Sh. Sandeep Kumar, Naib Nazir and intimated to the Reader, who shall further intimate the undersigned

Sh. Roop Ram Ra1moul, Senior Shirestedar of this Court shall convey the aforesaid order to the officials concerned telephonically and through WhatsApp for strict compliance. Any departure shall be viewed seriously.

sd /
(Partap Singh Thakur),
Senior Civil Judge-cum-CJM,
Sirmaur District at Nahan, H. P.

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ENDST. No. As above

Dated 11.05.2020

Copies for information and necessary action forwarded to:

1. Ld. District & Sessions Judge, District Sirmaur at Nahan.
2. Ld. Additional District & Sessions Judge, District Sirmaur at Nahan.
3. Ld. Civil Judge-cum-J.M.I.C., Nahan, District Sirmaur at Nahan.
4. The Ld. Superintendent of Police, Sirmaur District at Nahan.
5. Presidents, Bar Associations, Nahan, Paonta Sahib, Rajgarh & Shillai, through WhatsApp.
6. The Ld. A.P.P. of this Court through WhatsApp.
7. Reader/Ahlmads of this Office.
8. Assistant Programmer/System Assistants office of Ld. District and Sessions Judge, Sirmaur at Nahan with a request to upload this office order on the website of this Civil and Session Division for information of the general public.
9. All the other officials of this Court through WhatsApp for strict compliance.
10. Notice board of this Court.


(Partap Singh Thakur),
Senior Civil Judge-cum-CJM,
Sirmaur District at Nahan, H. P.

